## GOVERNMENT OF INDIA MINISTRY OF COAL LOK SABHA UNSTARRED QUESTION NO. 527 TO BE ANSWERED ON 23.07.2025

## **Power Supply to States from NLC**

## 527. Dr. M K Vishnu Prasad:

Will the Minister of COAL be pleased to state:

- (a) the details of States in the country which receive electricity generated by Neyveli Lignite Corporation of India (NLC) along with the quantum of power supplied to each State from Neyveli plant particularly to Tamil Nadu;
- (b) the details of transmission infrastructure and networks used by the NLC to distribute electricity to different States;
- (c) whether there are any plans to strengthen or expand NLC's transmission infrastructure to improve electricity distribution efficiency;
- (d) the manner in which NLC address issues related to transmission losses, grid stability and power quality during electricity distribution;
- (e) the manner in which NLC determine the allotment of electricity to different States along with the key factors considered for allotment of electricity; and
- (f) whether there are any long-term power purchase agreements (PPAs) between NLC and Tamil Nadu or other States and if so, the details thereof?

## ANSWER MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

(a): The total quantity of power generated by NLC India Ltd. (NLCIL) and its Joint Ventures (JVs) was 23131.6 MU in the FY 2024-25. The details of power supplied to the Distribution Companies (discoms) of States/UTs, including Tamil Nadu, in FY 2024-25 are as under:-

[All Values are at Ex-Bus Level in MU]

State / UT	Quantity of Power supplied to Discoms
Tamil Nadu	10651.5
Andhra Pradesh	1524.1
Uttar Pradesh	967.2
Rajasthan	1659.9
Karnataka	4057.5
Kerala	1870.3
Telangana	1168.0
Puducherry	1017.9
Punjab	39.7
Jammu and Kashmir	144.1
Chandigarh	5.0
Himachal Pradesh	10.1
Madhya Pradesh	1.6
Uttarakhand	12.9
Assam	1.8

- **(b):** NLCIL is supplying power to various States at its plants' Switchyard Ex-Bus through the transmission infrastructure (electricity grid) developed through State Transmission Utility (STU)/ Central Transmission Utility (CTU).
- (c) & (d): NLCIL does not have any role in transmission activities of electricity and the same is the responsibility of STU/CTU.
- (e): Power allocation to States is based on the Central Electricity Authority's (CEA) "Guideline on the power allocation in Central Generating Stations".
- (f): For TPS II Stage-I, TPS II Stage-II, TPS II Expansion, and NNTPP of NLCIL, long-term PPAs have been signed with Tamil Nadu, Kerala, Karnataka, Puducherry, Telangana and Andhra Pradesh. For TPS I Expansion plant of NLCIL, it has signed long-term PPAs with Tamil Nadu, Kerala, Karnataka, Puducherry and Telangana.

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